

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 1412
TO BE ANSWERED ON 26.07.2018

TASK FORCES FOR ILLEGAL MINING

† 1412. SHRI VIJAY KUMAR HANSDAK:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has constituted task forces at district level in various States to control the illegal mining;
- (b) if so, the districts where said task forces have been constituted and those where these are yet to be constituted;
- (c) the illegal miners caught by these task forces during the last three years, location-wise;
- (d) the action taken against such illegal miners along with the number of miners which have been punished including the number of those against whom proceedings are still going on; and
- (e) the laws in force at present to check illegal mining?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a)to(e): As per section 23C of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, State Governments have complete powers to make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith in the State.

The State Governments have to constitute a Task Force at State and District Level, as part of the strategy which will be the key for prevention of illegal mining. The Task Force at State and District Level has to review the action taken by member departments for checking the illegal mining activities in their respective jurisdiction.

Altogether, 22 State Governments have already constituted the Task Force namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal.

Altogether, 23 States have already framed the rules under section 23C of MMDR Act, 1957 suiting to their local conditions for preventing illegal mining. These States are Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, and West Bengal.

Based on the information given by the State Governments in the quarterly returns on illegal mining submitted to Indian Bureau of Mines, details of instances of illegal mining for both major and minor minerals reported for the last three years along with the details of action taken against the offenders is as under:

Number of Illegal mining cases for major and minor minerals							Action taken from 2013-14 to 2017-18 (Up to Quarter ending December – 2017)			
Sr. No.	State	2013 – 14	2014 – 15	2015 – 16	2016- 17	2017-18 (Quarter ending December – 2017)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Vehicle Seized (No.)	Fine realized by State Govt. (Rs. Lakh)
1	Andhra Pradesh	7692	9379	9953	9703	6269	22	12	9	15047.738
2	Chhattisgarh	3994	4953	5862	4794	3427	2	22987	1138	4004.317
3	Goa	1	0	2	0	0	1	0	1	0
4	Gujarat	5447	5716	6499	8325	6069	394	29	21963	17080.11
5	Haryana	4548	5333	3912	1345	923	656	0	0	3876.213
6	Himachal Pradesh	n.r.	n. r.	n. r.	783	1753	0	331	4	63.166
7	Jammu & Kashmir	n.r.	n. r.	n. r.	n. r.	1485	0	0	1485	15.896
8	Jharkhand	901	1162	1645	838	1573	2939	481	4396	542.65
9	Karnataka	8509	8464	9185	5692	4020	1888	468	11597	11649.30
10	Kerala	4448	4172	3701	4861	5721	0	0	0	9204.43
11	Madhya Pradesh	6725	8173	13627	13880	11619	516	42942	2978	115077.685
12	Maharashtra	36476	32717	33621	31173	18974	1329	1	163758	31058.05
13	Mizoram	21	26	n. r.	n. r.	n. r.	1	0	0	1.537
14	Odisha	76	104	62	45	36	0	4	79	1181.292
15	Rajasthan	2953	2945	3661	3945	3622	2584	41	11695	7772.346
16	Tamilnadu	1078	205	58	87	48	15297	16	45905	15477.082
17	Telangana	-	3311	6538	5839	4593	0	0	4	5315.61
18	Uttar Pradesh	8718	10024	11575	5737	6949	1474	3889	0	10718.11
19	West Bengal	n.r.	n. r.	575	n. r.	n. r.	1132	0	218	0
Grand Total		91587	96684	110476	97047	77081	28235	71201	265230	248085.532

n.r* (not reported by State Government)

Source: Indian Bureau of Mines
